

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.477/98

Tuesday the 28th day of April 1998.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

P.K. Cheeru
W/o K.P. Venu
Junior Stenographer, Directorate
of Cashewnut Development, Ministry
of Agriculture, Department of Agri-
culture and Cooperation, Karimpatta Cross
Road, Cochin - 16
R/o 3/2309 Soma Nivas, Mamangalam
Palarivattom PO, Kochi - 25.

...Applicant.

(By advocate Mr K Ramakumar)

Versus

1. Director
Dte. of Cashewnut Development
Ministry of Agriculture
Department of Agriculture & Cooperation
Karimpatta Cross Road
Cochin - 16.

2. Secretary to Govt. of India
Ministry of Agriculture
Department of Agriculture &
Cooperation, Krishi Bhawan
New Delhi.

...Respondents.

(By advocate Mr Sunil Jose)

The application having been heard on 28th April 1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

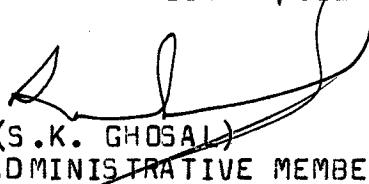
It is submitted by learned counsel on both sides that
the applicant has been promoted as Technical Assistant as
per order dated 31.3.98. That being so, the OA has become
infructuous.

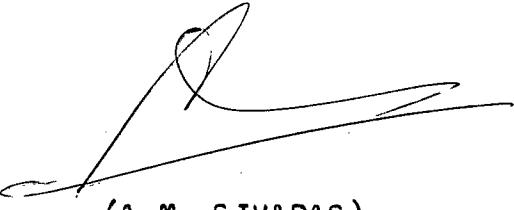
Learned counsel for applicant submits that there is
some more grievance to be redressed and the applicant may
be permitted to submit a representation to first respondent.
Applicant is permitted to submit a representation to the
first respondent in respect of his further grievance, if any,
within one month from today. If such a representation is

received, the first respondent shall consider the same and dispose it of by a clear speaking order within three months from the date of receipt of representation.

OA is disposed of with the above observations.
No order as to costs.

Dated 28th April 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.M. SIVADAS)
JUDICIAL MEMBER


aa.